

- I. **Notifications of the Ministry of Home Affairs**
- II. **Reports and Accounts (2022-23 and 2023-24) of NHRC, New Delhi and related papers**
- III. **Report and Accounts (2023-24) of LPAI, New Delhi and related papers**

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs of the Notification No. 2/9/2023-DOP, dated the 13th March, 2024, publishing the Lakshadweep District Panchayat (Procedure for consultation with the President and Vice-President) Rules, 2023, framed under Sections 82 and 130 of the Lakshadweep Panchayats Regulation, 2022, along with delay statement.

[Placed in Library. See No. L.T. 2546/18/25]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, framed under Section 130 of the Lakshadweep Panchayats Regulation, 2022, along with delay statement: -

- (1) No. 3/10/2022-DOP(PE), dated the 13th March, 2024, publishing the Lakshadweep Panchayats Election of Upa-Sarpanch of a Gram Panchayat and President and Vice-President of District Panchayat, Rules, 2022.
- (2) No. 2/6/2022-DOP(PE), dated the 13th March, 2024, publishing the Lakshadweep Panchayats (Election Procedure) Rules, 2022.
- (3) No. 2/5/2023-DOP, dated the 13th March, 2024, publishing the "Lakshadweep Panchayat (Service) Rules, 2023".
- (4) No. 2/7/2023-DOP, dated the 13th March, 2024, publishing the Lakshadweep Panchayats (Grant-in-aid) Rules, 2023.
- (5) No. 2/3/2023-DOP, dated the 13th March, 2024, publishing the Lakshadweep Panchayats (Taxation and Appeal) Rules, 2023.
- (6) No. 2/4/2023-DOP, dated the 13th March, 2024, publishing "The Lakshadweep Panchayats Business Rules, 2023".

[Placed in Library. For (1) to (6), see No.L.T.2547/18/25]

(iii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 104/2022/F. No. 45-230/2021-Home., dated the 21st September, 2022, publishing the Andaman and Nicobar Islands Private Security Agencies Rules, 2022, under sub-

section (4) of Section 25 of the Private Security Agencies (Regulation) Act, 2005, along with a delay statement.

[Placed in Library. See No. L.T. 2548/18/25]

(iv) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 12(E)., dated the 6th January, 2025, publishing the Ministry of Home Affairs, Border Security Force, (Combatised Stenographers Cadre), Group 'A' and Group 'B' Posts, Recruitment (Amendment) Rules, 2025, under sub-section (3) of Section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. L.T. 2549/18/25]

(v) A copy (in English and Hindi) of the Ministry of Home Affairs, Notification No. G.S.R.173., dated the November 24 — November 30, 2024 (Weekly Gazette), publishing the Ministry of Home Affairs Assam Rifles Subedar (Hindi Translator), Group 'B' (Combatised) Post, Recruitment Rules, 2024, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L.T. 2259/18/25]

II. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993: -

- (i) (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2022-23.
- (b) Memorandum of Action Taken on the recommendations contained in the above Report.
- (c) Statement by Government accepting the above Report.

- (ii) (a) Annual Accounts of the National Human Rights Commission (NHRC), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (b) Statement by Government accepting the above Accounts.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) and (ii), see No.L.T.2337/18/25]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 25 of the Land Ports Authority of India Act, 2010: -

- (a) Twelfth Annual Report and Accounts of the Land Ports Authority of India (LPAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2550/18/25]

Report and Accounts (2023-24) of NDDDB, Anand, Gujarat and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S. P. SINGH BAGHEL): Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under Section 29 of the National Dairy Development Board Act, 1987: -

- (a) Annual Report and Accounts of the National Dairy Development Board (NDDDB), Anand, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2551/18/25]

Notifications of the Ministry of Road, Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O. 5449(E)., dated the 17th December, 2024, levying user fee for the project of 2/4 lane of Jahirabad-Latur section of NH-752K in the State of Maharashtra.
- (2) S.O. 5450(E)., dated the 17th December, 2024, levying user fee for the project of four or more lane of Pararia-Mohania section of NH-319 (Old NH-30) in the State of Bihar.
- (3) S.O. 5511(E)., dated the 20th December, 2024, levying user fee for the